

Criterion to determine daily income of BPL families

†1183. SHRI KAPTAN SINGH SOLANKI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the criterion laid to determine the daily income of BPL families throughout the country;
- (b) whether the daily wages paid by Government to BPL families is insufficient;
- (c) if so, the details of people benefitting by this scheme, State-wise; and
- (d) if not, the details thereof?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA):
(a) Poverty line in the country is determined by the Planning Commission based on the methodology recommended by the Expert Group constituted for this purpose from time to time. As per the Tendulkar Committee Report on Estimation of Poverty, the national poverty line for urban areas at 2004-05 is Rs. 578.80 *per capita* per month.

- (b) Daily minimum wage rate are determined by the respective States/UTs.
- (c) to (d) does not arise.

Cities covered under JNNURM

†1184. SHRI PRAVIN NAIK: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the State-wise cities of the country covered under Jawaharlal Nehru Urban Renewal Mission (JNNURM);
- (b) whether Karamsad, the birth place of Sardar Patel, the first Home Minister of India, is included in it;
- (c) the reaction of Centre thereon;
- (d) if so, whether Gujarat Government has made any request to Central Government in this regard, when this request was made; and
- (e) the guidelines of Centre regarding tax collection in the form of user charges under JNNURM?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA):
(a) State-wise details of cities of the country covered under Sub-Mission of Urban Infrastructure and Governance (UIG) and the Basic Services to the Urban Poor (BSUP) components of the Jawaharlal Nehru. National Urban Renewal Mission (JNNURM) are given in the Statement (See below).

†Original notice of the question was received in Hindi.

(b) No, Sir.

(c) and (d) Government of Gujarat requested in July, 2008 to include the city of Karamsad under UIG component of JNNURM being the birth place of Sardar Patel. The request was considered in the 5th meeting of National Steering Group (NSG) held on 05.01.2009. As the number of cities covered under the Mission is to remain around 60 as per guidelines of UIG of JNNURM, the request was not acceded to. At present there are 65 Mission cities and guidelines do not permit further addition.

(e) Collection of user charges is one of the ULBs level reforms to be achieved as per time-line committed in the Memorandum of Agreement (MoA) signed by the State/ULBs.

Statement

Cities of country covered under sub-mission of UIG

Sl. No.	Name of State	City
1	2	3
1.	Andhra Pradesh	Hyderabad
2.	Andhra Pradesh	Tirupati
3.	Andhra Pradesh	Vijayawada
4.	Andhra Pradesh	Visakhapatnam
5.	Arunachal Pradesh	Itanagar
6.	Assam	Guwahati
7.	Bihar	Bodhgaya
8.	Bihar	Patna
9.	Chandigarh	Chandigarh
10.	Chhattisgarh	Raipur
11.	Delhi	Delhi
12.	Goa	Panaji
13.	Gujarat	Ahmedabad
14.	Gujarat	Porbunder
15.	Gujarat	Rajkot

1	2	3
16.	Gujarat	Surat
17.	Gujarat	Vadodara
18.	Haryana	Faridabad
19.	Himachal Pradesh	Shimla
20.	Jammu and Kashmir	Jammu
21.	Jammu and Kashmir	Srinagar
22.	Jharkhand	Dhanbad
23.	Jharkhand	Jamshedpur
24.	Jharkhand	Ranchi
25.	Karnataka	Bangalore
26.	Karnataka	Mysore
27.	Kerala	Cochin
28.	Kerala	Thiruvananthapuram
29.	Madhya Pradesh	Bhopal
30.	Madhya Pradesh	Indore
31.	Madhya Pradesh	Jabalpur
32.	Madhya Pradesh	Ujjain
33.	Maharashtra	Greater Mumbai
34.	Maharashtra	Nagpur
35.	Maharashtra	Nanded
36.	Maharashtra	Nashik
37.	Maharashtra	Pune
38.	Manipur	Imphal
39.	Meghalaya	Shillong
40.	Mizoram	Aizwal
41.	Nagaland	Kohima
42.	Orissa	Bhubaneshwar

1	2	3
43.	Orissa	Puri
44.	Puducherry	Puducherry
45.	Punjab	Amritsar
46.	Punjab	Ludhiana
47.	Rajasthan	Ajmer-Pushkar
48.	Rajasthan	Jaipur
49.	Sikkim	Gangtok
50.	Tamil Nadu	Chennai
51.	Tamil Nadu	Coimbatore
52.	Tamil Nadu	Madurai
53.	Tripura	Agartala
54.	Uttar Pradesh	Agra
55.	Uttar Pradesh	Allahabad
56.	Uttar Pradesh	Kanpur
57.	Uttar Pradesh	Lucknow
58.	Uttar Pradesh	Mathura
59.	Uttar Pradesh	Meerut
60.	Uttar Pradesh	Varanasi
61.	Uttarakhand	Dehradun
62.	Uttarakhand	Haridwar
63.	Uttarakhand	Nainital
64.	West Bengal	Asansol
65.	West Bengal	Kolkata

Homeless families in urban and rural areas

1185. SHRI K.N. BALAGOPAL : Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state :

(a) whether Government has any estimate of homeless families in urban and rural areas State-wise details thereof; and